



**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-15/2013 Pt./3031/A**

From :- Shri Kaushik Kumar Sharma  
Joint Registrar (Vigilance)  
Gauhati High Court  
Guwahati.

To,  
Sri Abhijit Bhattacharyya,  
District & Sessions Judge,  
Dima Hasao, Haflong.

Dated Guwahati the 4<sup>th</sup> June, 2019.

Sub: **Permission to remain away from station.**

Ref:- Your letter no. MACT/N/8019 Dated 01.06.2019.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with your official vehicle, at your own cost, from late afternoon of 07.06.2019 (after Court hours) till the morning of 10.06.2019 (before Court hours), as prayed for. The Chief Judicial Magistrate, Dima Hasao will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-15/2013 Pt./ 3032 /A, dated 02.06.19

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court.

**JT. REGISTRAR (VIGILANCE)**

Rolan